

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, MUMBAI

(16)C.P.(I.B.)-2297/9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2018

NAME OF THE PARTIES: Sikkim Ferro Alloys Ltd.

V/s

Krosslink Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 9 OF INSOLVENCY AND
BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Respondent informed that the Petition has not been received. Serve the Petition to the Learned Representative of the Respondent Debtor. The matter is adjourned to **14.12.2018**.

SD/-

M.K. SHRAWAT
Member (Judicial)

24.10.2018

HHS